NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/15	TP 72/16	Hearing	397 / 398	Prem Anand Vs Prisha Corporate Services Pvt. Ltd. & 2 Ors.

& PHONE NUMBER NO.

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

PREM ANAND 0894043210

Party in Person

SL.

R. 1011 hara mouthy

coursel for

ORDER

Petitioner is present in person. His counsel is absent. For the first time petitioner is present in person, after this case is transferred from CLB. Petitioner requested time to engage the Counsel. Counsel for Respondents 2 and 3 is present. None appeared for R1 Company. Notice addressed to R1 Company is returned with endorsement "No such Company is existing". Petitioner is directed to take necessary steps. For hearing list it on 12/6/2017 and no further adjournment will be granted.

Member (J)

Member (T)